NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: TCP/46/2016

NAME OF THE PETITIONER(S)

: P.Mohanraj and another

NAME OF THE RESPONDENT(S)

: M M Gears P Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

S. Sathy against Counsel for Petitions of 12. VIDHITA SHANKAR ADV. FOR RESP 12. VICH

ORDER

Counsels representing both the parties are present and prayed for time for filing a memo suggesting the name of a mediator for the purpose of settlement between the parties. Time is enlarged at request. Put up on 01.01.2018.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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